

DIVISION BENCH

ITEM NO. 160

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA (CAA) No. 9/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	EPACK COMPONENTS PVT. LTD.
UNDER SECTION	SEC. 230/232 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Aniket Chatterjee alongwith Sh. Saurabh Kumar, Advs. : *For the applicant*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 5th December, 2022.

— Sd —

**Dr. R.C. Srivastava
(Court Officer)**

27th August, 2022

*Priya Agarwal
(Stenographer)*